

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 33413-
33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

Date : 31-01-2020 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Mohit D. Ram, AOR
Mr. Sachin Kaushal, Adv.

For Respondent(s)

Mr. E. C. Agrawala, AOR
Ms. Neha Agarwala, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete.

Appearing Respondents, who have not filed Counter Affidavit so far, are granted four weeks' time as a last chance to file the the counter affidavit.

List the matter before the Hon'ble Court as per rules after expiry of four weeks.

RAJIV KALRA
Registrar

pm